देना पड़ रहा है। इस रेगुलेशन से वे डाक्टर भी प्रभावित हुए हैं जो पहले इन्टर्नशिप कर चुके हैं। सबसे बड़ी बात यह कि ये विधार्थी वह हैं जो मैडिकल काउंसिल से मान्यता प्राप्त मैडिकल कालेजों से डिग्री लेकर आए हैं और जो वहां से एक वर्ष की इन्टर्नशिप भी कर चुके हैं। सबसे लज्जा की बात यह हैं कि इनको इन्टर्नशिप हेतु कोई पैसा भी नहीं दिया जाता हैं। मुझे तो यह भी मालूम नहीं है कि यह रेगुलेशन राज्य सभा के पटल पर लाया भी गया है या नहीं। अतः मेरा सरकार से अनुरोध है कि वह 13 फरवरी के मैडिकल रेगुलेशन को वापिस लें और इन छात्रों तथा देश के भविष्य को ध्यान में रखते हुए यदि रेगुलेशन लागू ही करना है तो जो छात्र 13 फरवरी 2002 के बाद विदेश पढ़ाई के लिए जाने वाले हैं, उन छात्रों पर लागू किया जाना चाहिए। धन्यवाद।

श्री विजय सिंह यादव (बिहार): महोदय, मैं माननीय सदस्य से स्वयं को संबद्ध करता हूं।

Need for Revision of Royalty on Minerals

MS. PRAMILA BOHIDAR (Orissa): Sir, the State of Orissa is endowed with vast mineral deposits, like coal, iron-ore, manganese ore, bauxite, chromite, limestone, china clay and precious and semi-precious stones, copper, vanadium, etc.

The rate of exploitation/royalty of different minerals is much below the potential. The abundant mineral deposits does not contribute much to the State's revenue, because the royalty on these minerals is not fixed at the expected levels.

Both, the Sarkaria Commission and the Eleventh Finance Commission, have recommended the revision of royalty. In view of the bad economic scenario and resource position of the State of Orissa, I urge upon the Central Government to extend a helping hand in accelerating the growth of economy and in reducing poverty. Thank you.

SHRI BIRABHADRA SINGH (Orissa): Sir, I associate myself with the sentiments expressed by the hon. Member, Ms. Pramila Bohidar.

Need For Revival Of Handloom And Textile Industry In Tamil Nadu

SHRI P.G. NARAYANAN (Tamil Nadu): The handloom and textile industries in Tamil Nadu are in a very bad state of affairs. The latest blow has come due to the removal of exemption duty on hank yarn with effect from 1.3.2002. The total excise duty comes to 9.2 per cent on the ex-mill price.

To boost up the handloom and textile industries, the Tamil Nadu Government has proposed to set up two projects, that is, one at